

4

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : ³² CP/18/2017
NAME OF THE PETITIONER(S) : S. MURUGANANDHAM
NAME OF THE RESPONDENT(S) : CHICKO FOODS PRIVATE LIMITED
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	CT.SELVAMANI ACA. Chartered Accountant.	Authorized Rep for Petitioner.	
	P.C. NAVEEN KUMAR	Counsel for A th Respondent	

ORDER

Counsel for petitioner present. Counsel for R4 present and filed counter in the CP and also in the CA. For hearing the matter time is extended at request. Put up on 22.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)